

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS

CAUSE LIST OF COURT NO. 1

Date: 16th May, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 20/2018(CZ)	Vijay Bajaj Vs. Union of India & 11 Ors.	Mr. Subhash Chandra Soni, Adv.	
2.	Original Application No. 21/2018(CZ)	Vijay Bajaj Vs. Union of India & 6 Ors.	Mr. Subhash Chandra Soni, Adv.	
3.	Original Application No. 23/2018(CZ)	Ajay Kumar Dixit Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv.	
4.	Review Application No. 01/2018(CZ) in O.A.No.97/17	Arvind Patidar Vs. State of M.P. & 2 Ors.	Mr. Koustubh Pathak, Adv.	
5.	Review Application No. 10/2017 In O.A. No.126/2016(CZ)	Mangalam Cement Ltd. Vs. State of Rajasthan & Ors.	Mr. Shrey Raj Saxena, Adv.	
AFTER NOTICE				
6.	Original Application No. 07/2018(CZ)	M.Y.Chaudhary Vs. BMC & Ors.	Mr. Varun Raj Nair, Adv. Mr. Qasim Ali, Adv. Mr. Abhijeet Saxena, Adv.	
FOR COMPLETION OF PLEADING				
7.	Original Application No. 111/2016(CZ)	Prakash Upadhyaya Vs. State of Rajasthan & 2 Ors.	Mr. Akshay Pare, Adv. Ms. Arushi Chouhan, Adv. Mr. Rohit Sohgaure, Adv. Mr. Brijesh Shrivastava, Adv. Mr. Yadvendra Yadav, Adv. Mr. Dharamveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. Shrey Raj Saxena, Adv.	
8.	Appeal No. 24/2017(CZ) (M.A.No.331/17) (M.A.No.332/17)	Ramesh Agarwal Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Arpit Maheshwari, Adv.	
9.	Original Application No. 100/2017(CZ) (M.A.No.473/17)	Jagdish Prasad & 4 Ors. Vs. State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Rohit Sharma, Adv.	
10.	Original Application No. 85/2017(CZ) (M.A.No.443/17) (M.A.No.469/17)	Gram Panchayat (Reausa) Vs. State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	

11.	Original Application No. 122/2016(CZ)	Amar Singh Rathour &Anr. Vs. M/s MB Power (M.P.) Ltd & 5 Ors.	Mr. Mayank Shrivastava,Adv. Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Rishi Raj Saxena, Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Saurabh Sharma, Adv.
12.	Original Application No. 67/2015(CZ)	Raman Khandelwal & Anr. Vs. Government of Madhya Pradesh & Ors.	Mr.ChandraPrakashSingh, Adv. Mr. Ramchandra, Adv. Mr. Sanjay Choubey, Adv. Mr. S. Ganguly, Adv. Mr. Ashok A. Tiwari, Adv. Mr. Anshuman Singh, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.
FOR HEARING			
13.	Original Application No. 40/2015(CZ) O.A. No. 664/2017(PB)	Y.N. Pandey Vs. The Collector, Jagdalpur & 4 Ors.	Mr. R.G. Mahajan, Adv. Mr. Deepesh Joshi, Adv. Ms. Anjum Feroz, Adv. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv.

Note : No Hon'ble Members is posted in this bench. The Cases listed on 16-05-2018 shall be adjourned to 02-07-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in